

By E-Mail/ Speed Post/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/13333 IA**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, The District & Sessions Judge  
Dhemaji

Dated Guwahati, the 14<sup>th</sup> December, 2022

Sub:- **Permission to avail LTC.**

Ref:- Letter No. DJDH/3146-47/2022 dated 22.11.2022

Sir,

With reference to the above, I am directed to inform you that Shri Parvez Ahsan Choudhury, Chief Judicial Magistrate, Dhemaji has been allowed to avail LTC for the block period of 2022-2025 w.e.f 08.01.2023 to 16.01.2023 to visit Chennai, along with his wife, son and daughter, by the shortest possible route, as per existing Rules.

Shri Choudhury may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2020/13334-13337 IA, dated- 14/12/22**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Parvez Ahsan Choudhury, Chief Judicial Magistrate, Dhemaji for information with reference to his letter dated 21.11.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

**REGISTRAR (VIGILANCE)**